

**DIVISION BENCH**

**ITEM NO.107**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA NO.18/2023 IN CP No.30/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 13<sup>th</sup> September, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ROC V/S ACDI VOCA SOCIAL DEVELOPMENT ORGANISATION &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>252 (1) OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Rishabh Govila, Proxy for Sh. Krishna Dev Vyas, Adv. : *For the ROC/ Petitioner*

**ORDER**

- 1.** Ld. Proxy Counsel, Sh. Rishabh Govila appearing on behalf of ROC/ Petitioner, states that the learned arguing counsel Sh. Krishna Dev Vyas is not available today, and therefore seeks a short accommodation.
- 2.** Let the matter be adjourned for 11<sup>th</sup> October, 2023. Pleadings if any, be completed before the next date of hearing.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**13<sup>th</sup> September, 2023**

*Kavya Prakash Srivastava  
(Stenographer)*